

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 218 OF 2016**

**Dated : 23<sup>rd</sup> October, 2018**

**Present: Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of :**

**Hindustan Petroleum Corporation Ltd. ....Appellant(s)**

**Vs.**

**Petroleum & Natural Gas Regulatory Board & Anr. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Manu Seshadri  
Mr. Samarth Chowdhary

Counsel for the Respondent(s) : Mr. Rajinder Kaul for R-1  
Mr. Rajat Navet  
Mr. Mukul Gupta for R-2

**ORDER**

At the request of learned counsel appearing for the Appellant and learned counsel appearing for the Respondents to enable them to take necessary instructions and make their submissions.

Post this matter on **26.10.2018**, as agreed by learned counsel appearing of both the parties.

**(Justice N. K. Patil)  
Judicial Member**

**(B. N. Talukdar)  
Technical Member (P&NG)**

Pr/pk